Email: services@allahabadhighcourt.in

**From,**

**Registrar General,**
**High Court of Judicature at**
**Allahabad.**

**To,**

**The Director,**
**Judicial Training & Research Institute, U.P.,**
**Vineet Khand, Gomti Nagar,**
**Lucknow.**

**No. 656/Admin.(Services)/2026 Dated: Allahabad: November 05, 2026.**

**Subject: Regarding nomination of all the Presiding Officers of Commercial Court, LARRA and MACT for "Two Day Special Training Programme", to be held from 28.11.2026 to 29.11.2026 at JTRI, UP, Lucknow.**

**Madam,**

With reference to Institute's letter no. JTRI-2026-1363 dated 28.10.2026 on the above noted subject, I have been directed to inform you that the Hon'ble Court has been pleased to approve the proposal of organizing "**Two Day Special Training Programme**" for all the Presiding Officers of Commercial Court, LARRA and MACT, proposed to be held from **28.11.2026 to 29.11.2026 at JTRI, UP, Lucknow** and to nominate **all the Presiding Officers of Commercial Courts, LARRAs and MACTs** for participation in the said Training Programme at JTRI, Lucknow.

I am, therefore, to request you to kindly take necessary actions accordingly.

Yours sincerely,

**sd/-**
(Rajnesh Kumar)
**Registrar (J) (Services)**
**"For Registrar General"**

**No. 656(i)/Admin.(Services)/2026 Dated: Allahabad: November 05, 2026.**

Copy forwarded to:-

**1.** The Principal Secretary (Law) & L.R., Government of U.P., Lucknow for kind information.

**2.** All the Presiding Officers of **Commercial Courts, Land Acquisition, Rehabilitation and Resettlement Authorities (LARRRAs)** and **Motor Accident Claims Tribunals (MACTs)**, with the request to kindly participate in the aforementioned Two Day Special Training Programme at **JTRI, Lucknow**, scheduled to be held on **28-29 November, 2026** (information available on email and website of the Hon'ble High Court).

**sd/-**
(Dhirul Tiwari)
**Assistant Registrar (Services)**
**"For Registrar General"**